

(b) the number of cases presently pending with Central Agency, Ministry-wise and Department-wise;

(c) the number of cases of the State of Goa pending with Central Agency; and

(d) the number of cases of Union Territories pending with Central Agency?

THE MINISTER OF LAW AND JUSTICE (SHRI B. SHANKARANAND): (a) 55

(b) to (d). Receipt and disposal of cases in the Central Agency Section is a continuous process. Information about the pending cases in the Central Agency Section, Ministry-wise or Department-wise, and also of a States and Union Territories is not maintained.

Foreign Investment

*374. **SHRIV. SREENIVASA PRASAD:**
Will the Minister of FINANCE be pleased to state:

(a) the total investment made by the various foreign countries in Indian Industry during the last two years (upto March, 1989) ; and

(b) the percentage of capital repatriated to each country during this period ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b). The information is being collected and will be laid on the Table of the House.

Check on Entry of Unauthorised Persons in Reserved Compartments

*377. **PROF. SAIF-UD-DIN SOZ:**
SHRIMATI D K. BHANDARI:
Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that passengers with or without tickets get into reserved compartments and usually misbehave with bonafide passengers in the reserved compartments causing harassment to them;

(b) whether recently there has been an incident of murder of a foreigner by such intruders in Jhelum Express; if so, the details thereof; and

(c) the concrete steps Government propose to take to check the entry of unauthorised persons in reserved compartments for the safety of the passengers particularly in Jhelum Express and such other long distance trains?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Some such cases have been reported.

(b) On 10.7.89, a French national who was travelling by Jhelum Express from Pathankot to New Delhi, sustained injuries during an altercation with some passengers between Sonapat and Sabzi Mandi stations on Ambala-Delhi Section of Northern Railway. He was removed to Northern Railway Central Hospital where he was declared dead on arrival. Delhi Railway Police have registered a case of murder.

(c) The following steps have been taken:

(i) Distance restrictions on travel have been imposed in certain long distance trains.

(ii) Surprise checks are conducted with the help of GRP/RPF and unauthorised passengers found travelling in reserved coaches are detained and fined under provisions of Indian Railways Act.

- (iii) Imposition of punishment on Conductors/Attendants found responsible for dereliction of duty.

Castor Oil Exports

*378. SHRI VJAY N. PATIL: Will the Minister of COMMERCE be pleased to state:

(a) whether castor oil exports have shown improvement in the general currency area (GCA);

(b) if so, the countries where castor oil is in great demand;

(c) the steps being taken to further raise its exports; and

(d) the policy of Government regarding grant of Cash compensatory support to all grades of castor oil for export?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) Yes, Sir.

(b) The countries where castor oil is in great demand are France, Japan, USA, UK, Netherlands, Australia and South Korea.

(c) Cash Compensatory Support @ 5% and REP @ 3% are admissible on export of castor oil (medicinal). Approval has been given for sending a study-cum-sales team for promoting exports of castor oil to GCA countries. STC has also made available counter-trade facilities to exporters of castor oil to GCA.

(d) Cash Compensatory Support on export of a product is given on the basis of cost data details submitted through the concerned Commodity Board/Export Promotion Council. Presently CCS is admissible on export of castor oil medicinal only.

Recruitment of Minority Communities In Banks

*379. SHRI JAGANNATH PATTNAIK: Will the Minister of FINANCE be pleased to state:

(a) whether Government have issued instructions to the public sector banks and the Banking Services Recruitment Boards (BSRBs) to take specific steps to encourage candidates belonging to the minority communities to appear in the Banking Services Examinations;

(b) if so, the details thereof; and

(c) the action taken by the public sector banks and the BSRBs in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (c). In pursuance of Prime Minister's 15-point programme on the welfare of minorities, steps have been taken to encourage candidates belonging to minority communities to appear in the recruitment examinations conducted by the Banking Service Recruitment Boards. These measures are aimed to familiarise the trainees with the methodology etc. of the recruitment tests.

Opening of Bank Branches In Haryana

*380. SHRI DHARAM PAL SINGH MALIK: Will the Minister of FINANCE be pleased to state:

(a) the number of branches of each bank working in the State of Haryana at present;

(b) the names of banks working in the State of Haryana;

(c) whether Government propose to